

Central Administrative Tribunal
Jabalpur Bench

OA No.1067/05

Jabalpur, this the 28th day of November, 2005.

C O R A M

Hon'ble Mr.Madan Mohan, Judicial Member

Smt.Rabeka Sheela
W/o Late Arick Naden
R/o 45, Canitt. Vajpayee Compund,
Penti Naka, Sadar
Jabalpur.

Applicant

(By advocate Shri Ram Raj Ram)

Versus

1. Union of India through
The Secretary
Ministry of Defence
New Delhi.
2. The Secretary to Chairman
Ordnance Factories Board
10-A, Shahid Khudiram Bose Road
Kolkata.
3. The Sr. General manager
Gun Carriage Factory
Jabalpur.

Respondents

(By advocate None)

O R D E R

By Madan Mohan, Judicial Member

By filing this OA, the applicant has claimed a direction to the respondents to provide compassionate appointment to any one of her two sons.

2. The brief facts of the case are that the applicant is the widow of late Arick Naden who died in harness on 10.10.2003, leaving behind



applicant No.1 and her two sons and a daughter. Thereafter, the applicant applied for employment assistance on compassionate ground to one of her two sons. However, the request of the applicant was turned down for the reason that the case deserved no merit on account of less qualifying marks. Thereafter, the applicant submitted a number of representations but all in vain. Hence this OA is filed.

3. Heard learned counsel for the applicant. I have perused the letters dated 6.9.2004 and 21.3.2005 issued by the respondents in which it is clearly mentioned that the matter was considered twice but due to less scoring of marks and limited number of vacancy under 5% direct recruitment quota, her application could not be considered and shall be considered upto 3 years from the date of the death of the deceased government servant. The husband of the applicant died on 10.10.2003. Hence it can be said that the matter is not rejected by the respondents so far and is pending before them.

4. In view of what is stated above, I am of the considered view that the OA is not maintainable now since the respondents have to consider the matter for 3 years i.e. up to 10.10.1996. 2006

5. OA is dismissed as not maintainable. No costs.

(Madan Mohan)
Judicial Member

22.

पृष्ठांकन सं ओ/व्या..... जल्लपुर, दि.....
 घटिरहिति गाव्ये प्रिति..... जल्लपुर, दि.....
 1) चरिता, वस्त्र विवरण : उपरी व. जल्लपुर
 2) गाव्ये, वस्त्र विवरण : उपरी व. जल्लपुर
 प्रस्तावित श्री/वै. जल्लपुर
 चंद्रपाल, केराता, जल्लपुर, जल्लपुर
 गुरुजा एवं आदीयक व्यक्ति

Ranney Rigs
Dawson

Joseph
J
29.11.95